

the entrance to the Minar to ensure that this is observed. The entrance to the Minar is closed to all visitors between sun-set and sun-rise.

C.P.I. Activities in Tehri Garhwal and Uttarkashi

*466. { Dr. Samantsinhar:
Shri P. G. Deb:
Shri Bhakt Darshan:
Shri Daljit Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Communist Party of India have recently established their party unit in the border districts of Tehri-Garhwal and Uttarkashi;

(b) whether by presenting a rosy picture of the achievements of the Communist regime in China they are attracting the people towards China;

(c) whether they are exploiting the natural difficulties of the people of this hilly area to create lawlessness; and

(d) the action taken by Government to combat their anti-national activities in these critical border areas?

The Minister of Home Affairs (Shri G. B. Pant): (a) to (d). The Communist Party is carrying on active propaganda in these areas. The Party has established two units in Tehri-Garhwal District. A close watch is being maintained on the situation.

Amount Due to Hindustan Aircrafts Ltd.

*467. Shri Tangamani: Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 150 on the 16th February, 1960 and state:

(a) the further steps taken to recover the amount due to Hindustan Aircrafts Ltd. from its consumers; and

(b) what is the balance still outstanding?

The Minister of Defence (Shri Krishna Menon): (a) I. After the Ad-hoc Committee's meeting at Bangalore in January, 1960, special Government orders authorising the payment of a sum of Rs. 1.23 crores to the Hindustan Aircrafts Ltd. against their various pending claims against the Indian Air Force have been issued.

II. The cases relating to the Hindustan Aircrafts Ltd. outstandings are being dealt with on high priority basis at all stages.

III. In the case of the manufacturing repairing projects, the Government is advancing the required amounts to the Hindustan Aircrafts Ltd. for acquisition of raw materials/components/overhaul spares etc.

(b) Out of the total outstandings of Rs. 235 lakhs against the various customers on 30-9-1959, the Hindustan Aircrafts Ltd. have recovered a sum of Rs. 154 lakhs leaving a balance of Rs. 81 lakhs.

असम के शरणार्थी

*४६८. { श्री सुशान्त राय :
श्रीमती इला पालचौधरी :
श्री अरविन्द घोषाल :
श्री बि० दास गुप्त :
श्री ही० ना० मुकर्जी :
श्री मती रेणु चक्रवर्ती :
श्री प्रभात कार :
श्री मुहम्मद इलियास :
श्री इन्द्रजीत गुप्त :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) अब तक असम से कितने शरणार्थी पश्चिम बंगाल आ चुके हैं ;

(ख) उनमें से कितने अब तक असम लौट चुके हैं ;

(ग) अभी तक पश्चिम बंगाल में कितने शरणार्थी प्रतिदिन आ रहे हैं;

(घ) पश्चिम बंगाल में उनके रहने के लिये क्या व्यवस्था की गई है; और

(ङ) शरणार्थियों को स्थान देने के लिये जो शिविर स्थापित किये गये हैं उन का खर्च कौन उठाता है ?

गृह-कार्य मंत्री (श्री गो० ब० पन्त) :

(क) से (ग). पश्चिम बंगाल की सरकार ने सूचित किया है, कि १० अगस्त तक असम से उनके राज्य में २१,६०१ शरणार्थी आए हैं, तथा उनमें से कोई भी वापिस नहीं लौटा है। उन्होंने यह भी सूचित किया है, कि असम से प्रतिदिन लगभग १,१०० शरणार्थी उनके राज्य में आ रहे हैं।

(घ) तथा (ङ). राज्य सरकार ने लहरियादार मकान (Corrugated hutments) बनाये हैं। शैड, स्कूल भवन, गुदाम, शिविर और तिरपाल (Tarpaulins) का भी उपयोग किया जा रहा है। राज्य सरकार खर्चा उठा रही है। कई गैर-सरकारी संस्थाएँ भी सहायता देने के लिये धन राशि लगा रही हैं।

Liquidation of Laxmi Bank

*469. **Shrimati Sucheta Kripalani:** Will the Minister of Finance be pleased to state:

(a) the circumstances under which the Laxmi Bank Ltd. (with Head Office at Akola) was liquidated; and

(b) whether the Reserve Bank authorities were aware of the circumstances leading to the liquidation of the Bank?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) The affairs of the bank were not being conducted properly, and some of its advances, particularly to its

Chairman and his associates, had become sticky. There was in addition a misappropriation of the bank's funds on a large scale, and as there was a persistent withdrawal of deposits during March to May, 1960, the bank was not in a position to meet its liabilities.

(b) The Reserve Bank's report on the inspections conducted up to the year 1958 did not indicate that the bank's position was irretrievable. The deterioration in the position, which was due to a very large extent to the misappropriation, could not easily be foreseen or detected in the course of the inspections.

स्कूल में विज्ञान की शिक्षा

*४७०. { श्री म० ला० द्विवेदी :
श्री विभूति मिश्र :
श्री अजित सिंह सरहद्दी :
श्री कोडियान :
श्री श्रीनारायण दास :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विज्ञान की शिक्षा पर अधिक जोर देने की किसी योजना पर इस वर्ष विचार किया जा रहा है; और

(ख) यदि हां, तो उसकी रूपरेखा क्या है ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) जी, नहीं।

(ख) प्रश्न ही नहीं उठता।

Accounts in Foreign Banks

*471. { श्री राम कृष्ण गुप्ता :
श्री रामेश्वर तान्धिया :
श्री पी. जी. डेब :
श्री माधुसूदन राव :
श्री वसुदेवन नायर :

Will the Minister of Finance be pleased to refer to the reply given to